

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).2845/2017

COAL INDIA LTD & ANR.

APPELLANT(S)

VERSUS

COMPETITION COMMISSION OF INDIA & ANR.

RESPONDENT(S)

(IA NO. 67308/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA NO. 30547/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA NO. 29248/2018 - BRING ON RECORD SUBSEQUENT FACTS
 IA NO. 47174/2018 - CLARIFICATION/DIRECTION
 IA NO. 115848/2023 - CLARIFICATION/DIRECTION
 IA NO. 87971/2017 - CLARIFICATION/DIRECTION
 IA NO. 121292/2022 - CLARIFICATION/DIRECTION
 IA NO. 70839/2022 - CLARIFICATION/DIRECTION
 IA NO. 77754/2022 - EARLY HEARING APPLICATION
 IA NO. 1/2017 - EX-PARTE STAY
 IA NO. 7135/2023 - INTERVENTION APPLICATION
 IA NO. 91462/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA NO. 3/2017 - PERMISSION TO FILE ANNEXURES
 IA NO. 2/2017 - PERMISSION TO FILE ANNEXURES)

WITH

CONMT.PET.(C) NO. 896/2018 IN C.A. NO. 2845/2017 (XVII)

Date : 06-03-2025 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
 HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s): Dr. S. Murlidhar, Sr. Adv.
 Mr. Rajshekhar Rao, Sr. Adv.
 Mr. Harman Sandhu, Adv.
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 Mr. Yaman Verma, Adv.
 Ms. Raveena Lalit, Adv.
 Mr. Prateek Gupta, Adv.
 Ms. Sanjana L.b, Adv.
 Ms. Aryika Dadhwal, Adv.
 Mr. Ajay Sabarwal, Adv.
 Mr. Yashraj Samrat, Adv.
 Mr. Maitreya Subramaniam, Adv.
 Mr. S. S. Shroff, AOR

Mrs. Bina Gupta, AOR

**For Respondent(s): Mr. Rishad Ahmed Chowdhury, AOR
Ms. Karishma Maria, Adv.**

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**M/S. D.s.k. Legal, AOR
Mr. Samir Malik, Adv.
Ms. Nikita Choukse, Adv.
Mr. Tushar Mathur, Adv.
Ms. Himani Yadav, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 24.07.2025.

**(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)**

**(DIVYA BABBAR)
COURT MASTER (NSH)**